

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**OA No.565/2011**

This the 21<sup>st</sup> day of July, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Uma Shankar Bhardwaj S/o C. L. Bhardwaj,  
R/o C-67, DDA Staff Quarters,  
Rajender Nagar, New Delhi. ... Applicant

( By Advocate: Shri Sidharth Joshi )

Versus

1. Delhi Development Authority  
through its Vice-Chairman,  
Vikas Sadan, INA, New Delhi.
2. Vice Chairman,  
Delhi Development Authority,  
Vikas Sadan, INA, New Delhi.
3. Finance Member,  
Delhi Development Authority,  
Vikas Sadan, INA, New Delhi. ... Respondents

( By Advocate : Shri J. P. Tiwari )

**O R D E R**

**Justice Permod Kohli, Chairman :**

The facts in the present case are similar to OA No.662/2011 titled *Uma Shankar Bhardwaj v Delhi Development Authority & others*. The impugned orders have also been passed in the same manner. Present OA is squarely covered by the findings recorded in OA No.662/2011.

2. This Application is accordingly allowed in terms of the judgment dated 21.07.2016 passed in OA No.662/2011.

**( K. N. Shrivastava )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

/as/